

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 9

**IA(I.B.C)/ 5722(MB)2023 IN C.P. (IB)/1058(MB)2021**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **19.07.2024**

NAME OF THE PARTIES : **M/s Alchemy Solutions**

**VS**

**LearnQuest India Private Limited**

**For OC** : Adv. Nausher Kohli a/w Adv. Sushmita Gandhi, Adv. Anamika Singh and Adv. Geishma Dawi i/b Indus Law.

**For CD** : Adv. Venu Gopal i/b Yuktha Legal

**Section 9 of IBC**

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**ORDER**

Counsel for the OC is ready for hearing. However, CD requests for time. Allowed, subject to cost of Rs. 25,000/- to be paid to the OC demonstrating payment before the next date of listing. **List on 08.08.2024.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

RV